

I. A. Singh

(18)

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to B.L.A. (name of the House)

From Forbisgang Constituency (Name of the Constituency)

Padam Parag Renu Late Fanishwar Nath Renu
son/daughter/wife of At Po-Renugaon, Orakpur, Jharkhand, via-Forbisgang, Araria
Aged 59 years, resident of At Po-Renugaon (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by B. J. P. (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self			
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>NO Cases pending</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>NOK applicable</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>??</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>Never convicted</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>NOK applicable</u>

(c) Punishment imposed:

NO punishment ever imposed

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	178000	NIL	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	note Bank A/c Number 11505816004 Rs. 39,045/-	nil	nil	nil	nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	nil	nil	nil	nil	nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	"	"	"	"	"
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	"	"	"	"	"
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	xy10 28/10/2011 Rs 58000/-	nil	"	"	"
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	nil	Gold-20g Rs 55000/- Silver-5mg Rs 22000/-	nil	nil	nil

(vii)	Any other assets such as value of claims/interest	No value for this	Nil	Nil	Nil
(ix)	Gross Total value	11,36,000	77,000		

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	5 Acres	Nil	Nil	Nil	Nil
	Survey number(s)	Defaulted in survey				
	Area (Total measurement in acres)	5 Acres				
	Whether inherited property (Yes or NO)	Yes				
	Date of purchase in case of self acquired property	X				
	Cost of Land (in case of purchase) at the time of purchase	X				
	Any Investment on the land by way of development, construction etc.	X				
	Approximate Current market value	1378650/-				
(ii)	Non-Agricultural Land					
	Location(s)	Defaulted in survey				
	Survey number(s)	in survey - 13				
	Area (Total measurement in sq. ft.)	4 Decimals				
	Whether inherited property (Yes or NO)	Yes				
	Date of purchase in case of self acquired property	Not applicable				
	Cost of Land (in case of purchase) at the time of purchase	X				
	Any Investment on the land by way of development, construction etc.	Rs 3.5 lakhs approx				
	Approximate Current market value	240640/-				
(iii)	Commercial Buildings					
	(including apartments)	Nil				
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	Nil				

(iv)	Whether inherited property (Yes or NO)	NO				
	Date of purchase in case of self acquired property	Not applicable				
	Cost of property (in case of purchase) at the time of purchase	Not applicable				
	Any Investment on the property by way of development, construction etc.	??				
	Approximate Current market value	??				
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	nil				
	Area (Total measurement in sq. ft.)	nil				
	Built up Area (Total measurement in sq. ft.)	..				
	Whether inherited property (Yes or NO)	..				
	Date of purchase in case of self acquired property	..				
	Cost of property (in case of purchase) at the time of purchase	..				
	Any Investment on the land by way of development, construction etc.	..				
	Approximate Current market value	Not applicable				
(v)	Others (such as interest in property)	..				
(vi)	Total of Current Market Value of (i) to (v) above	31,81,640				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Details in Annexure 2				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

	Any other liability					
	Grand total of liabilities	740000/-				
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	Nil				
	Dues to departments dealing with supply of water	17				
	Dues to departments dealing with supply of electricity	Rs 10,000 (Ten thousand only)				
	Dues to departments dealing with supply of telephones/mobiles	Nil				
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil				
	Income Tax Dues					
	Wealth Tax Dues	NO				
	Service Tax Dues	NO				
	Municipal /Property Tax Dues	NO				
	Sales Tax Dues	NO				
	Any other dues					
	Grand total of all Govt. dues	750000/-				

(7) Details of profession or occupation:

- a. Self.... *Agro-culturist B.M.L.A*
b. Spouse.... *Housewife*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

High School Simraha - 1972 - Class 10th -

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Indrani Parag Rai</i>
2.	Full postal address	<i>Benee</i> <i>At+Po - Benee Gaon, Haraha</i>
3.	Number and Name of the constituency and state	<i>48, Faridkot</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Bharkya Janta Party</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>Not applicable</i>

(c) Total number of Pending cases where the court (s) have taken cognizance		NIL applies				
5. PAN of		Year for which last Income Tax Return filed		Total Income Nil		
(a) Candidate						
(b) Spouse:						
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	3181640/-	NIL	NIL	NIL	NIL
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)					
7. Liabilities						
(i)	Government dues (Total)	10,000/-	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	7,40,000/-	"	NIL	"	"
8. Highest educational qualification: High School Simwaka - 1972 - Class - 10 th (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at my Concess this the 1st Feb day of Feb 2012

पदम पारम राख लो
DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

इधून - 1 "A" दूध भूमि वा क्षेत्र :-

<u>मौजा</u>	<u>खाना</u>	<u>खेसरा</u>	<u>रकबा</u>
औराही धाना नं० 23	817	7261	0.46 की०
		7262	
		7263	
		5471	
	818	5296	0.57 की०
		5349	
		5350	
		5366	
		5367	
		5403	
	821	5658	0.28 की०
		5669	
		5677	
	822	5438	0.30 की०
		5548	
		5555	
		5555	
		5562	
	839	4862	0.75 की०
		5661	
		5409	
		4894	
		4862	
	845	6116	0.45 की०
		6121	
	846	6021	0.42 की०
		6992	
	848	5179	0.33 की०
		5182	
		5192	

मौजा
औराही
शाना नं. 23

रकबा
850

रवेसरा
4247
5336

रकबा
0.44 डी०

851

5753

0.26 डी०

853

5623
5624
5381
5404
5558

0.58 डी०

858

7556

0.21 डी०

5.05 एकड़

नोट:- उपजाऊ जमीन का वर्तमान बाजार मूल्य 2430/- प्रति डिक्कन है।

सिड्थूल-I 'B'

बासभूमि का व्यौरा:-

822

5556

0.04 डी० बासभूमि

नोट:- बासभूमि का वर्तमान बाजार मूल्य 60160/- प्रति डिक्कन है।

पदम पाराग राय वेणु

सिद्ध्युल - 2

भारतीय स्टेट बैंक कृषि विकास शाखा अररिया	- 170000/-
सेन्ट्रल बैंक ऑफ इंडिया, शाखा - फारबिसगंज	- 500000/-
उत्तर बिहार ग्रामीण बैंक, शाखा - सिमराहा	- 70000/-
	<u>740000/-</u>

पद्म पाराग राय वैष्ण